

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 02
Appeal No. 32/252/JPR/2023
Under Section 252 of
Companies Act, 2013

In the matter of:

PLS Construction & Engineering Pvt. Ltd.

...Appellant

Versus

ROC

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Varun Mehra, CS
For the Respondent : Pooja Singh, JTA

ORDER

Heard Mr. Varun Mehra, CS appearing on behalf of the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur. Copy of the STK-7 was not in the file. Ms. Pooja Singh, JTA submits that copy of the same will be provided by her. **Submissions heard. Order is reserved.**



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024